Ministry and State Nodal Agencies, Banks, NGOs, etc., are regularly organising awareness and capability building programmes, seminars, workshops and exhibitions for promotion of solar PV systems in the country.

(c) Under the Off-grid Solar Applications Scheme of Jawaharlal Nehru National Solar Mission, the Government is providing central financial assistance of 30% of the project cost subject to a maximum of Rs. 81/- per watt peak for installation of solar lanterns, home lights, street lights and standalone power plants in rural areas through the State Renewable Energy Development Agencies. In addition, the Ministry is providing Rs. 150/- per watt peak for mini-grid SPV power plants in rural areas to meet the unmet demand of electricity. The Government has been providing central financial assistance up to 90% of the project cost limited to Rs. 243/- per watt peak for solar lighting systems and standalone SPV power plants in Special Category States, UT Islands and districts with International Borders for only Central and State Government Ministries, Departments and their organisations, State Nodal Agencies and Local bodies.

Revision of Pension

4140. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) whether it is a fact that the Ministry had forwarded to PAO, Cabinet Affairs, several cases of revision of pension/family pension of pre-2006 pensioners;
- (b) whether it is also a fact that even after a period of six months, the PAO, Cabinet Affairs, has not authorised CPAO of the Ministry of Finance for revision of pre-2006 pensioners;
- (c) if so, how many such cases are pending for revision of pension with PAO, Cabinet Affairs; and
- (d) what steps are being contemplated for early disposal of all such cases?
 THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY
 AFFAIRS (SHRI RAJEEV SHUKLA): (a) Yes Sir.
- (b) PAO, Cabinet Affairs has authorized all the cases to CPAO where details were available and processing could be done.
- (c) 21 cases are pending with PAO (Cabinet Affairs) for want of requisite information from Banks.

(d) The matter has been taken up by PAO, Cabinet Affairs with various pension disbursing banks to get the requisite information of the pensioners such as Name of Pensioner, Date of Birth, Address, Bank details etc. The matter is being regularly followed up by them with the banks at various levels.

Laying of transmission lines in Maoist areas

- †4141. SHRI MOTILAL VORA: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that Government has allotted the work to lay the transmission lines to the Power Grid Corporation of India Ltd.;
- (b) whether it is also a fact that the Maoists have stopped the laying of 40 km. transmission lines between Chandwa in Latehaar and Naamkom and also at most of the places in Gumla and Latehaar;
- (c) whether Government would provide Mobile Security Force to accomplish the work of laying the transmission lines on priority basis;
 - (d) if so, by when; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K. C. VENUGOPAL): (a) and (b) Power Grid Corporation of India Ltd. (PGCIL) is not executing any transmission line from Chandwa to Latehaar to Naamkom. However, PGCIL is facing problems in execution of other lines (namely, 765 kV Ranchi - Sipat and 400 kV D/C Ranchi (Bero) – Chandwa – Gaya transmission lines) passing through Gumla and Latehaar, due to frequent interruptions of work by insurgents and took up the matter with the State Government of Jharkhand on 11.04.2012. PGCIL has sought administrative support from the State Government of Jharkhand on 11th April, 2012 for ensuring safety of the personnel involved in the construction.

(c) to (e) No such request has been made by the PGCIL.

Power tariff structure in Assam

- 4142. SHRI KUMAR DEEPAK DAS: Will the Minister of POWER be pleased to state:
- (a) whether the Ministry is aware of the fact that, though in Assam the power consumers are already reeling under a high tariff and are going to feel the pinch again, the power tariff structure in the State has been far from commensurate with the quality and reliability of power;

[†]Original notice of the question was received in Hindi.